



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 12.02.2024

### **NOTICE**

Please take notice that the following matter listed in the Court – IV on 12.02.2024 at 02:00 PM, was not taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 410 of 2022 & I.A. No. 1076 of 2022 & 1428 of 2023  (PH)	Raj Kumar Sahni & Ors. Vs. Dilwara Leasing and Investment Ltd. & Ors.	Paras Mithal	Abhijeet Sinha-R1 Rishi Sood-R2

By order of Hon'ble Chairperson  
-Sd/-  
Registrar